

In the National Company Law Tribunal, Jaipur

Item No. 208

CP No. 13/213-221/JPR/2018

UNDER SECTION 213 (b) and 216,221 OF COMPANIES ACT, 2013

In the matter of:

M/s Krishna Sales Corporation & Ors.Applicant/Petitioners

VS.

M/s The Rajasthan Industrial Gases Ltd. & Anr.Respondent

Order delivered on 23.01.2020

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

**For Respondent(s) : R.K. Salecha, Adv.
Tanisha Khubchandani, Adv.**

ORDER

Heard the submissions made by the counsel for both the parties. The matter is posted to 28.02.2020.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**